GOVERNMENT OF INDIA MINISTRY OF STATISICS AND PROGRAMME IMPLEMENTATION

LOK SABHA UNSTARRED QUESTION NO. 1772 TO BE ANSWERED ON 10.12.2025

CHANGE IN ISI ACT 1959

1772. PROF. SOUGATA RAY:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government has proposed a draft bill to change the Indian Statistical Institute (ISI) Act, 1959;
- (b) if so, the details thereof;
- (c) whether the ISI Society has called for withdrawal of draft bill and if so, the details thereof;
- (d) whether there has been protest against the draft bill from employees/Professors of ISI Kolkata as well as academic circle and if so, the details thereof; and
- (e) the Government's final decision in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGREMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE [RAO INDERJIT SINGH]

(a) and (b) Ministry of Statistics & Programme Implementation, Government of India, has prepared a draft 'The Indian Statistical Institute Bill, 2025' to introduce a comprehensive new legislation, for upscaling the existing legislation viz. the Indian Statistical Institute (ISI) Act, 1959, to the level of governing legislations of other peer Institutions of National Importance (INIs) such as IITs/IIMs with the objective of overhaul and modernization of the Indian Statistical Institute's governance framework by enhancing its autonomy and accountability. The pre-legislative consultation was done and the public comments and suggestions so received have been examined in the Ministry. Further revisions in the draft Bill have been made and

copy of the revised draft 'The Indian Statistical Institute Bill, 2025' has been placed on Ministry's website for further pre-legislative consultation till 15 December 2025.

- (c) No such formal proposal has been received in the Ministry.
- (d) A number of suggestions/comments have been received from faculty, students, other stakeholders, regarding the draft Bill. Formal consultations have been held with representative faculty of various Divisions of ISI, Director, ISI and Heads of Centres and draft bill has been revised appropriately.
- (e) Revisions in the draft Bill have been made and copy of the revised draft 'The Indian Statistical Institute Bill, 2025' has been placed on Ministry's website for further pre-legislative consultation till 15 December 2025.
